

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 735 OF 2017 IN
DFR NO. 2780 OF 2017**

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

BSES Rajdhani Power Limited

... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad

ORDER

**IA NO. 735 OF 2017
(Applns. for condonation of delay)**

Issue notice to the Respondents returnable on 24.10.2017. Dasti, in addition, is permitted.

List the matter on **24.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**